

(c) if the answer to part (b) above be in the affirmative, what is the nature of the report and whether the report has been published and if not, why it has not been published?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) No.

(b) and (c). Do not arise.

CONSTRUCTION OF HOUSES FOR DISPLACED PERSONS

***162. Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) the amount budgeted for the years 1951-52 and 1952-53 respectively by the Ministry of Rehabilitation for construction of houses for displaced persons from West Pakistan by Government or semi-Government agencies and the amount budgeted for granting loans to co-operative housing societies of displaced persons from West Pakistan for the two years respectively;

(b) how much was spent during the year 1951-52 for construction of houses by Government, by semi-Government agencies and how much was paid to the co-operative housing societies of displaced persons during the year; and

(c) why only a small amount has been budgeted for the year 1952-53 for granting loans to the co-operative housing societies of displaced persons?

The Deputy Minister of Rehabilitation Shri (J. K. Bhonsle): (a)—

| | | |
|---------|-----|--------------------|
| 1951-52 | ... | Rs. 1126.16 lakhs. |
| 1952-53 | ... | Rs. 1140.00 lakhs. |

These amounts represent the overall provision for the construction of houses for D.Ps. from West Pakistan. No separate amount has been provided for loans to Co-operative Housing Societies.

(b) Information is being collected and will be placed on the Table of the House.

(c) Does not arise.

COAL BOARD

***163. Shri A. C. Guha:** Will the Minister of Production be pleased to state:

(a) the functions and duties of the Coal Board and particularly its Chairman;

(b) whether there is any other authority for controlling the production of coal; and

(c) if so, what is that?

The Minister of Production (Shri K. C. Reddy): (a) The functions and duties of the Coal Board are to deal with problems relating to safety in coal mines, conservation of coal and matters connected therewith or incidental thereto. The Chairman is responsible for the proper functioning of the Board and the implementation of its decisions and the discharge of its duties under the Coal Mines (Conservation and Safety) Act.

(b) and (c). Yes; the Coal Commissioner who is also Chairman of the Coal Board.

COAL (EXPORT)

***164. Shri Vittal Rao:** Will the Minister of Production be pleased to state:

(a) the quantity of coal exported to foreign countries during the calendar year 1951 and the value realised thereof; and

(b) the names of the countries to which it was exported?

The Minister of Production (Shri K. C. Reddy): (a) 2,798,272 tons. The total value realised was approximately Rs. 10,34,00,000.

(b) A statement giving the information is laid on the Table of the House. [See Appendix I, annexure No. 36].

OFFICE OF CENTRAL SILK BOARD

***165. Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state whether the office of the Central Silk Board is shifted from Delhi and if so, the reasons for the same?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Yes, the Board's office has shifted to Bombay. The reason for this is that the Board's administration has been placed under its Vice-Chairman (the Textile Commissioner to the Government of India) who has his office at Bombay.

CENTRAL GOVERNMENT BUILDINGS IN MYSORE

***166. Shri Madiah Gowda:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) how many Central Government buildings are under construction in Mysore and what is the estimated cost of those buildings;

(b) who is the Officer in direct charge of these works and where his office is located; and